

Annexure-2														
Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 31.08.2026														
List of unsecured financial creditors belonging to any class of creditors										(Amount in ₹)				
Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
No claim received from the unsecured financial creditors belonging to any class of creditors														

Sd/-
Rahul Sudhakar Kavathekar
Interim Resolution Professional
In the matter of Millennium Starch India Private Limited
(Under Corporate Insolvency Resolution Process)
IBBI Reg. No.: IBBI/IPA-003/IP-P00040/2017-2018/10101
AFA Certificate No.: AA1/10101/02/300627/109056
AFA valid upto : 30-June-27
IBBI Reg Address: J 901, The Trees, Pirojshahnagar,
Eastern Express Highway, Vikhroli East, Mumbai City, Maharashtra ,400079
IBBI Reg. Email: kavathekarco@hotmail.com
Process Email: millennium.cirp@hotmail.com
Place: Mumbai